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**No.K.13011/02/2021-US.I (iv)**  
**Government of India**  
**Ministry of Law and Justice**  
**(Department of Justice)**

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 26<sup>th</sup> August, 2021.

**NOTIFICATION**

In exercise of the powers conferred by clause (2) of Article 124 of the Constitution of India, the President is pleased to appoint Kumari Justice Hima Kohli, Chief Justice of the Telangana High Court, to be a Judge of the Supreme Court of India with effect from the date she assumes charge of her office.



**(Barun Mitra)**  
**Secretary to the Government of India**  
**Tel: 2338 3674**

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.

No. K. 13011/02/2021-US.I (iv)

Dated 26.08.2021.

Copy to:-

1. Kumari Justice Hima Kohli, Chief Justice of the Telangana High Court, Hyderabad.
2. The Secretary to the Governor of Telangana, Hyderabad.
3. The Secretary to the Chief Minister of Telangana, Hyderabad.
4. The Secretary to the Chief Justice, Telangana High Court, Hyderabad.
5. The Chief Secretary, Government of Telangana, Hyderabad.
6. The Registrar General, Telangana High Court, Hyderabad.
7. The Accountant General, Telangana, Hyderabad.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (J)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Arun Kumar Aggarwal) 26/08/2021  
Section Officer (Appointments)  
Tele: 2338 3037